

system in curing cancer patients and whether there is any scheme to improve its production and distribution; and

(d) whether there is any proposal to promote electro-homoeopathic education?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (d) The so called Electro Homoeopathy is not recognised by the Government of India.

[English]

Central Road Transport Development Finance Corporation

4725. SHRI AJOY BISWAS : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have since set up a separate Central Road Transport Development Finance Corporation to assist the State Transport Undertakings;

(b) if so, the present activities of the corporation; and

(c) if not, when it is proposed to be constituted ?

THE MINISTER OF TRANSPORT (SHRI BANSILAL) : (a) No, Sir.

(b) Does not arise.

(c) Certain views about the utility of the proposed set up of the Corporation were expressed in National Transport Development Council. These are to be examined by a Working Group before taking a final view by the National Transport Development Council.

Jeypur-Malkagiri railway line

4726. SHRI NITYANANDA MISHRA: Will the Minister of TRANSPORT be pleased to state :

(a) whether the proposal for construction of rail line from Jeypur to Malkagiri in Orissa has been included for implementation during the Seventh Five Year Plan period;

(b) if so, the estimated cost of the above project; and

(c) the steps taken for construction of the above line during Seventh Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no proposal at present for taking up construction of rail line from Jeypore to Malkanagiri during the Seventh Five Year Plan.

(b) & (c) : Do not arise.

Allotment of Wagons for steam and slack coal to Gujarat

4727. SHRI RANJIT SINGH GAEKWAD: Will the Minister of TRANSPORT be pleased to state :

(a) total number of Railway wagons for steam coal and slack coal loaded to Gujarat for the years 1983, 1984 and 1985 against its demands;

(b) total number of Railway wagons actually despatched to Gujarat from coalfields during the years 1983, 1984 and 1985;

(c) whether there had been a shortfall to the extent of 50 to 60% in the quota of railway wagons allotted to Gujarat during the last 3 years;

(d) whether as a result of shortfall, brick manufacturing units and ceramic factories have been adversely affected; and

(e) if so, whether Government will ensure that the full quota for steam and slack coal is despatched to Gujarat from coalfields during the current year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) & (b) The daily average demand and loading of steam and slack coal to the state of Gujarat during the years 1983, 1984 and 1985 was as under :—

(In terms of 4-wheeler wagons)

Year	Demand	Loading & Despatch
1983	1425	999
1984	1478	1106
1985 (Upto Oct.)	1677	1212

(c) No, Sir.

(d) The Railways do not have any such information.

(e) Assuming adequate offer of coal by companies, railways have no apprehension about moving more coal to Gujarat.

Operation of Electronic auto Pvt. Branch Exchange at Palam Airport

4728. SHRI M.V. CHANDRASHEKARA MURTHY : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that an Electronic Auto Pvt. Branch Exchange (E▲PIX) has been operating at Palam Airport, New Delhi under the auspices of the Airport Authority of India since 1982;

(b) whether with the promulgation of National Airport Authority Bill 1985, the management of this Exchange, which had hitherto been running privately, will be run by the Airport Authority of India;

(c) if so, whether the staff now working there will be governed by the service rules of Airport Authority of India; and

(d) if not, what will be the fate of these employes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) : Yes, Sir.

(b) No, Sir.

(c) & (d) The exchange is presently manned by a Contractor's staff and there is no proposal to change this arrangement.

Operation of river transport

4729. SHRI G.S. MISHRA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the river transport which is being planned would be operated by the Public Undertakings or by the Cooperative Societies of the 'Kewats' who are doing this work since time immemorial; and

(b) what measures have been envisaged to ensure that the 'Kewat' class which does the river transportation is not thrown out of its hereditary jobs?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) There are no proposals to restrict operation of river craft exclusively to Public Sector. Private operators would be free to operate river crafts subject to their observing navigational and safety rules on National Waterways.

(b) Does not arise.

Mullorkarai Railway Station in Trichur District (Kerala)

4730. SHRI P.A. ANTHONY : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have received any representation against the Government proposal for closing down the Mullorkarai railway station in Trichur district of Kerala; and

(b) whether Government propose to consider the demand and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The proposal to convert Mullorkarai station into a flag station without curtailing any facility for booking of passengers and parcel traffic is under consideration of Southern Railway.